

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

MA 222/2018 MA 311/2018 CA 1260/2019 CA 1393/2019 CA 1137/2020 CA
5/2021 CA 42/2021 CA 66/2021 CA 67/2021 CA 72/2021 CA 91/2021 CA
302/2022 In CP/277(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: UNION OF INDIA V/S GITANJALI GEMS
LIMITED & ORS.

Section 222(1) Sec. 242(4) Sec 241 (2) Sec 221 of the Companies Act,
2013

ORDER

1. Mr. Gaurav Jaiswal, Advocate appeared for the Union of India.
2. Mr. Arvind Lakhawat a/w Adv. Krishnan Iyer a/w Adv. Rahul Pillai i/b Pragnya Legal appeared for the applicant in MA No. 222/2018.
3. Adv. Abha Patel appeared for the Respondent No. 7.
4. Mr. Nadeem Sharma, Advocate a/w Mr. Prashant Bothre, Advocate appeared for the applicant in CA No. 42/2021, CA 66/2021, CA 67/2021, CA 91/2021 & CA 75/2021.

5. Adv. Vritee Soni i/b Rahul Agarwal, Advocate appeared for the Respondent no. 3.
6. Mr. Nausher Kohli, Advocate a/w Mr. Akash Agarwal, Advocate i/b AMR Law appeared for the Applicant in CA No. 42/2021.
7. Adv. S. M. Joseph for Respondent No. 75 in CP/277/2018 and Applicant in CA/1137/2020.
8. Adv. Bharat Jain, a/w Adv. Abhishek Dubey i/b. M/s. Economic Laws practice on behalf of Respondent No. 80.
9. Mr. Hemant Sethi, Advocate appeared for the Applicant in CA No. 302/2022.
10. Learned Counsel for the Union of India submits that arguing Counsel is not feeling well and seeks short accommodation.
11. List this matter along with all CAs' and MAs' on **18.06.2024** for hearing at **2:30 pm**.

CA No. 1393/2019 –

1. The Yes Bank Limited is directed to convert the money lying in the Escrow account into interest bearing fixed deposit of tenure fetching highest interest rate and Fixed deposit shall be auto renewed till further orders.
2. Registry is directed to accept hard copies of the reply of the Respondent party.
3. Reply is taken on record without prejudice to the contention of the submission of the Applicant.

4. List this CA on **18.06.2024** at 2:30 pm for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna